

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DOLF LABS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Dolf Labs Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21/07/2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200DL2022PTC402148
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	55, 2ND FLOOR, LANE 2, WESTEND MARG SAIDULAJAB, NEW DELHI-110030
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th July 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA Chetan T. Shah Office No.3, Wing-A, Satyam Shopping Centre, M. G. Road, Ghatkopar- East , Mumbai 400077 Process id: dolfabsliquidation@gmail.com Regd. Id: chetantshah@hotmail.com Tel no. 9821277414 Reg. no. IBBI/IPA-001/IP-P00026/2016-2017/10059
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24 th August 2024

Notice is hereby given that Dolf Labs Private Limited has commenced voluntary liquidation on 25-07-2024

The stakeholders of Dolf Labs Private Limited are hereby called upon to submit a proof of their claims, on or before **24th August 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: CA Chetan T. Shah

AFA valid upto: 17-01-2025
Date: 27th July 2024
Place: Mumbai